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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 26/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.05.2017**

Name of the Company:

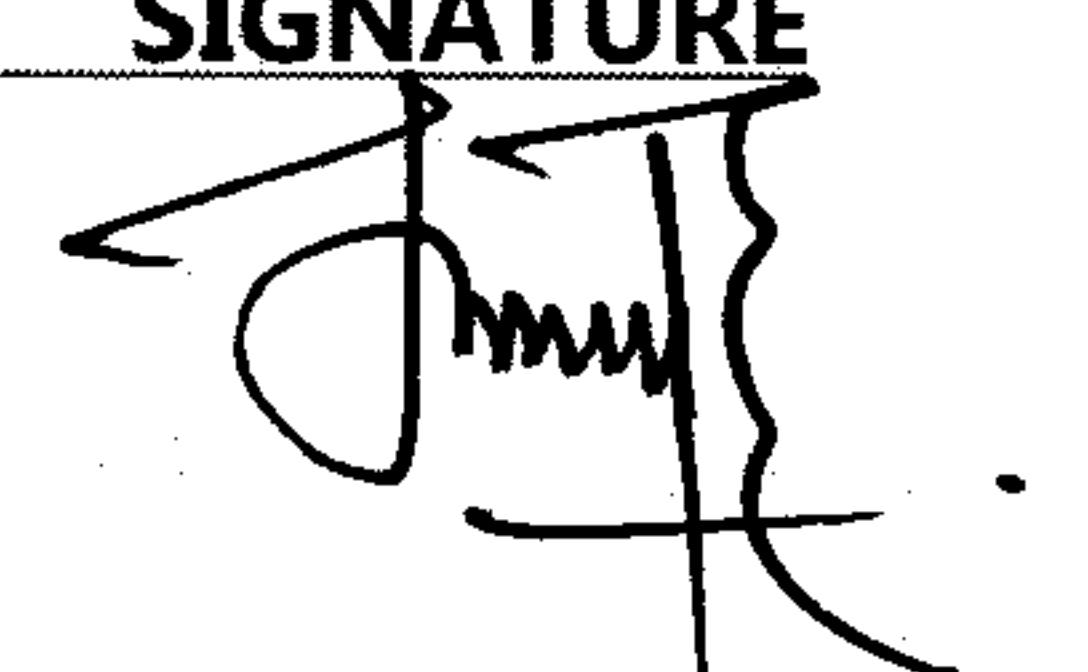
Kunal Finance & Credit Pvt. Ltd.

V/s.

Anil Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	NAVEEN KUMAR MANDOWARA	AUTHORISED REPRESENTATIVE (FCA) ADV.	RESPONDENT Co.	
2.	NATALIA SUTARIA		PETITIONER	

ORDER

Learned Advocate Ms. Natasha Sutaria present for Financial Creditor/ Petitioner.
Learned FCA Mr. Navinkumar Mandowara present for Corporate Debtor.

Learned FCA Mr. Navinkumar Mandowara filed Memorandum of Appearance for Corporate Debtor.

Proof of service on notice filed.

Affidavit of petitioner filed stating that no other proceedings are pending.

Petitioner filed certificate of Registration issued by RBI and Memorandum of Association of the Petitioner.

At request of both sides, list the matter on 25.05.2017 for hearing before admission.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 23rd day of May, 2017.